

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/17/2005/MCPS/

Dated: the 15th March, 2005

PRESS NOTE

Subject: Schedule for the bye-election to the Orissa Legislative Assembly from – 135-Sundargarh Assembly Constituency due to the death of Sri Shankarsan Naik, sitting member of Orissa Legislative Assembly – Orissa State- Regarding.

The seat of Sri Shankarsan Naik elected to the Orissa Legislative Assembly from- 135- Sundargarh Assembly Constituency has fallen vacant on 11th January, 2005 by the reason of his death.

2. The Commission has decided to hold bye-election to fill the said vacancy as per the following schedule:

1.	Issue of Notification	28.03.2005 (Monday)
2.	Last date for making nominations	04.04.2005 (Monday)
3.	Scrutiny of nominations	05.04.2005 (Tuesday)
4.	Last date for the withdrawal of candidatures	07.04.2005 (Thursday)
5.	Date of poll	21.04.2005 (Thursday)
6.	Counting of Votes	24.04.2005 (Sunday)
7.	Date before which election shall be completed	27.04.2005 (Wednesday)

3. The Commission has decided to use Electronic Voting Machines in the bye-election from the above-mentioned Assembly Constituency.

4. In consonance with the past practice, the Commission has decided that compulsory identification of voters will be made in the above-mentioned bye-election. In order to insure that no voter is deprived of his/her franchise, if his/her name figures in the electoral rolls separate instructions are being issued to allow additional methods of identification of voters.

5. **The Model Code of Conduct comes into force immediately. The Model Code of Conduct will apply to the whole of the district or districts in which part of Assembly Constituency going for bye-election is included. This will be applicable to all political parties and to the State and Union Government.**

(S.K. KAURA)
SECRETARY
ELECTION COMMISSION OF INDIA